

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.1903 of 2001

New Delhi, this the 31st day of July, 2001

HON'BLE MR.KULDIP SINGH, MEMBER (JUDL)

Shri H.C.Singh(Ex.Scientist,CMRI,Dhanbad S/o late Shri Ram Lakhan Singh R/o Flat No.902,Block No.16, East End Apartments,A-5,Chilla Delhi-96

-APPLICANT

(By Advocate: Shri L.K.Singh)

Versus

- Council of Scientific & Industrial Research Through its Director General, Rafi Marg, New Delhi-1
- 2. Central Mining Research Institute Through its Director Barwa Road, Dhanbad-826001 Jharkhand

- RESPONDENTS

ORDER (ORAL)

By Hon'ble Mr.Kuldip Singh.Member(Judl)

Learned counsel for the applicant seeks permission to withdraw the OA. The O.A. is dismissed as withdrawn with liberty to file a fresh OA in accordance with law, if so advised.

(Kuldip Singh)
Member (Judl.)

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